

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No.194 of 2014 & IA No. 414 of 2014, A.No. 192 of 2014 & IA No. 415 of 2014,
A.No. 189 of 2014 & IA Nos. 416, 417 and 418 of 2014, A.No. 190 of 2014 & IA Nos.
435, 436 and 437 of 2014, A.No. 191 of 2014 and A.No. 195 of 2014**

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 194 of 2014 & IA No. 414 of 2014

**M/s Suraj Fabrics industries Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent (s) : Mr. Anand K Ganesan Adv. And
Ms Rinku Gautam, JD, HPERC for R-2

Appeal No. 192 of 2014 & IA No. 415 of 2014

**M/s SPS Steel Rolling Mills Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent(s) : Mr. Anand K Ganesan Adv. And
Ms Rinku Gautam, JD, HPERC for R-2

Appeal No. 189 of 2014 & IA Nos. 416, 417 and 418 of 2014

**M/s Asian Concrets and Cement Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent(s) : Mr. Anand K Ganesan Adv. and
Ms Rinku Gautam, JD, HPERC for R-2

Appeal No. 188 of 2014 & IA Nos. 438, 439 and 440 of 2014

M/s Hi-Tech Industries ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent(s) : Mr. Anand K Ganesan Adv. and
Ms Rinku Gautam, JD, HPERC for R-2

Mr. Matrugupta Mishra and
Ms. Meghana Aggarwal for R-3

Appeal No. 190 of 2014 & IA Nos. 435, 436 and 437 of 2014

M/s Parvati Steel & Alloys ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent(s) : Mr. Anand K Ganesan Adv. and
Ms Rinku Gautam, JD, HPERC for R-2

Appeal No. 191 of 2014

M/s Akron India Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent(s) : Mr. Anand K Ganesan Adv. and
Ms Rinku Gautam, JD, HPERC for R-2

Appeal No. 195 of 2014

M/s Him Chemicals Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta,
Mr. Elangbam P.S., Mr Abhishek
Upadhyay

Counsel for the Respondent(s) : Mr. Anand K Ganesan Adv. and
Ms Rinku Gautam, JD, HPERC for R-2

ORDER

At the request of learned counsel for the parties post the matter on **01st**
December, 2014 for hearing of IAs.

(Justice Surendra Kumar)
Judicial Member
rkt/jsh

(Rakesh Nath)
Technical Member